583

deration to increase the emoluments of Defence personnel consistent with the rising cost of living?

THE MINISTER OF DEFENCE (SHRIY. B. CHAVAN): A statement is laid on the Table of the House.

STATEMENT

The rates of pay of Defence Services officers and personnel increased in the light of the recommendations of the Raghu Ramaiah Pay Committee (which considered the application of the recommendations of the Jaganadha Das Pay Commission to the Defence side) and other relevant considerations. The increases, made in 1960, in the pay of Defence Services personnel below officer rank had effect from 1st July, 1959; and those made in 1962, in the pay of Defence Services officers upto the rank of Brigadier (and equivalent in the Navy and Air Force) had effect from 1st April, 1960. The dearness allowance, which is given as compensation for rise in cost of living to Defence Services personnel is in line with the dearness allowance sanctioned civilian Government servants recently been increased—once in October 1962 with effect from 1st November 1961, in February, 1964 with effect from 1st July, 1963, and again in May, 1964 with effect from 1st February 1964. There is accordingly no proposal at present under Government's consideration to increase the emoluments of Defence Services personnel.

Showing of Goa etc. as Portuguese territory in maps in Indian Embassies

*125. Shri M. M. DHARIA: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the territories of Goa, Diu and Daman are still shown as Portuguese territory in the maps displayed in the Indian Embassies; and

(b) whether Government have received any complaint in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Government has received no complaints in this regard but steps are being taken to ensure that all maps issued prior to liberation, showing Goa, Diu and Daman as Portuguese colonies are not displayed inadvertently.

COLOMBO PROPOSALS

*126. Shri R. K. BHUWALKA: Will the Prime Minister be pleased to state:

- (a) whether Government have received any fresh communications from the Government of Ceylon regarding the acceptance of the Colombo Proposals by China;
- (b) if so, what is the nature of the communication; and
- (c) what is the stage of progress with regard to the Colombo Proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SURI DINESH SINGH): (a) and (b) The communication from the Ceylonese Prime Minister referred to the Colombo Proposals but did not indicate their acceptance by China.

(c) There has been no progress. The Chinese Government still persist in their refusal to accept the Colombo Proposals in full.

DISCUSSIONS WITH PRIME MINISTERS OF COMMONWEALTH COUNTRIES ON EXODUS OF INDIANS

*127. Shri SANKAR PRATAP SINGH DEV: Will the Prime Minister be pleased to state whether it is a fact that during his stay in London for the Commonwealth Prime Ministers' Conference he proposes to asscuss with the Prime Ministers of